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WP-10783-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 1<sup>st</sup> OF APRIL, 2025

WRIT PETITION No. 10783 of 2025

*SMT. MEENA TAMRAKAR*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Ashitosh Patel - Advocate for petitioner.*

*Shri Abhjeet Awasthi - Deputy Advocate General for respondent/State.*  
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ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

Learned counsel for the petitioner seeks permission to withdraw this present writ petition.

Prayer is allowed.

Accordingly, writ petition is dismissed as withdrawn.

(SURESH KUMAR KAIT)  
CHIEF JUSTICE

(VIVEK JAIN)  
JUDGE